

Office of the Principal District & Sessions Judge, Bokaro

Office Order No. 145 /2020

In view of the outbreak of the pandemic of (COVID-19), which has engulfed the entire world posing serious challenges for millions of people worldwide and India is no exception, posing severe health and economic problems for our country, it is imperative to contribute by donating generously for the cause of humanity.

The majority of the Judicial Officers as well as Staff members of this Judgeship have expressed their desire to contribute for this noble cause to be deducted from the salary for the month of March, 2020.

Therefore, the Judicial Officers and Staff members of Bokaro Judgeship (including Sub-Divisional Civil Courts, Bermo at Tenughat) may contribute by way of donation to the **Prime Minister Citizen's Assistance and Relief in Emergency Situation (P.M. CARES) Fund** as under:

- | | | |
|---------------------------|---|------------------|
| (1) The Judicial Officers | : | 03 days' salary. |
| (2) The Class III staffs | : | 02 days' salary. |
| (3) The Class IV staffs | : | 01 day' salary. |


The contribution will, however, be on voluntary basis. Therefore, those Judicial Officers/Staffs who do not want to contribute may intimate **the Judge-in-Charge (Accounts), Civil Courts, Bokaro/Sub-Divisional Civil Courts, Bermo at Tenughat** through SMS on Mobile No. **8789037338 (Bokaro)/8527590243 (Tenughat), Accountant (Bokaro-7903060778/Tenughat- 9386350094)** invariably mentioning his/her name and designation latest by 04.30 p.m. on 04.04.2020 positively. Non-receipt of SMS by the indicated date shall be taken as their consent to donate, as above. **It may be noted that the contribution is exempted under section 80G of Income Tax Act.**

All concerned may either deposit the amount directly in the account mentioned herein below or through Cheque or before the Accountant, Civil Courts, Bokaro/Tenughat so that the Challan of the same may be got prepared for the purpose. Further, all concerned (who are depositing the amount directly) are requested to deposit the receipt of their donation in the Office of Judge-in-Charge (Accounts), Civil Courts, Bokaro/Sub-Divisional Civil Courts, Bermo at Tenughat.

ACCOUNT NAME	:	PM CARES
ACCOUNT NUMBER	:	2121PM20202
IFSC CODE	:	SBIN0000691
NAME OF BANK	:	STATE BANK OF INDIA, MAIN BRANCH, NEW DELHI
UPI ID	:	pmcares@sbi

Inform all concerned.

Dated, 03rd April, 2020


Principal District & Sessions Judge,
Bokaro